

COMMITTEE OF PRIVILEGES

FIRST REPORT

SHRI HARINATHA MISRA (Darbhanga): I beg to present the First Report of the Committee of Privileges.

12.20 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCESITUATION ARISING OUT OF REPORTED
LOCK-OUT BY PUBLIC SECTOR UNDERTAKINGS
IN BANGALORE.

श्री कृष्ण प्रतीप सिंह (महाराजगंज) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की आरं संचार मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

बंगलादेश में सरकारी क्षेत्र के चार उपक्रमों द्वारा धोपियत की गई वार्थित तालाबंदी से उत्पन्न स्थिति !

PROF. K. K. TEWARY (Buxar): I had given a privilege motion against Mr. Bosu. He had criticised the Parliament. It came out in *New Delhi*....

MR. SPEAKER: I have sent you the information.

PROF. K. K. TEWARY : I have not received any information....

MR. SPEAKER: You will get it. Nothing will go on record.

PROF. K. K. TEWARY : **

MR. SPEAKER: I have given my ruling. Nothing is going on record.

PROF. K. K. TEWARY : **

MR. SPEAKER: I have told you it has not been allowed. I have given my ruling already that it is not admitted.

PROF. K. K. TEWARY : **

MR. SPEAKER: Nothing is going on record without my permission.

In order to provide more time for the Motion of No-Confidence on the Council of Ministers, if the House agrees, we may dispense with the lunch break today. I hope you will agree to it.

ASRETURNED BY RAJYA SABHA WITH
AMENDMENTS

SECRETARY : Sir, I lay on the Table of the House the Coal Mines Labour Welfare Fund (Amendment) Bill, 1981, which has been returned by Rajya Sabha with amendments.

ASSENT TO BILL

SECRETARY: Sir, I also lay on the Table the Appropriation No. (4) Bill, 1981, passed by the House of Parliament during the current session and asserted to since a report was last made to the House on the 3rd April, 1981.

**Not recorded